Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ADAPTIO FACILITY MANAGEMENT PRIVATE LIMITED Date of Commencement of Liquidation: 02-05-2025; List of Stakeholders as on Date: 01-07-2025; Name of IP: Ms. Jayashree S lyer; Process Number: 1; Last 5 digitof registration number: 12211

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	3	19993909.08	3	19928668.08		65241.00	0	Annexure 3
4	Unsecured financial creditors	39	68799681.07	39	60610966.79	0	8058232.27	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	4	114207746.00	4	113071601.00	89454430.00	1136145.00	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		46	203001336.149999 98	46	193611235.87	89454430	9259618.27	0	